GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION No.1082 TO BE ANSWERED ON JUNE 27, 2019

SMART CITY PROJECT IN KARNATAKA

No.1082. SHRI P.C.MOHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds released for all smart cities in Karnataka especially Bengaluru so far;
- (b) whether the Government has taken note that only 1% of funds are utilised for implementing smart city projects in Karnataka;
- (c) if so, the details thereof; and
- (d) whether the Government has issued/proposes to issue any timeline for implementation of the project and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a): Funds released by Government of India (GOI) for Smart Cities in Karnataka, including Bengaluru, are given below:-

Smart City	Round of Selection by Government of India	Release by Gol (Rs. in Crore)
Belagavi	1 (January, 2016)	196
Davanegere	1 (January, 2016)	196
Hubballi- Dharwad	2 (September, 2016)	196
Mangaluru	2 (September, 2016)	117
Shivamogga	2 (September, 2016)	196
Tumakuru	2 (September, 2016)	196
Bengaluru	3 (June, 2017)	58
Total		1155

- (b & c): A total utilization of Rs.190.21 crore (16.46%) against total release by GoI i.e. Rs.1,155 crore has been reported by SmartCities from Karnataka, till now.
- (d): The timeline for completion of projects by Smart Cities is five years from the date of their selection as Smart Cities.
